

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/26/IB/2018 235/IB/2018

PETITION NUMBER : CP/531/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : R. RAGHAVENDRAN (RP)

NAME OF THE RESPONDENT(S) : (IN THE MATTER OF SRI MAHARAJA OIL
IMPORTS & EXPORTS INDIA PVT LTD

UNDER SECTION : 33(1)(a)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

P. SRI GANESH
S. Dhanareswari
R. RAGHAVENDRAN

For Corporate Debtor

or for RP

RF

MSR

S. Dhanareswari

R. Raghavendran

ORDER

RP along with his Counsel present. Counsel for Respondent viz., Mr. K. Paramasivam is directed to file counter before next date of hearing by providing copy to the other side. Matter is posted for arguments. Put up on 13.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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